

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
C.P.(IB)/333(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Eco Green Products Pvt Ltd

.....Applicant

V/s

Sangani Infrastructure India Pvt Ltd

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None has appeared on behalf of the applicant.

Re-list for hearing on 19.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)